

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29306-29307/2010  
(From the judgement and order dated 21/08/2009 in WA No.936/2006,RWAMP No.2901/2008 of The HIGH COURT OF A.P AT HYDERABAD)

SINGARENI COLLIERIES CO. LTD. Petitioner(s)

VERSUS

VEMUGANTI RAMAKRISHAN RAO & ORS. Respondent(s)

Date: 10/02/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR  
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Altaf Ahmed, Sr. Adv.  
Mr. P. Parmeswaran, Adv.

For Respondent(s) Mr. Sridhar Potaraju, Adv.  
Mr. D S Rao, Adv.

Ms. C.K. Sucharita , Adv

UPON hearing counsel the Court made the following  
O R D E R

Pleadings are complete. Post for hearing on 24.4.2012, a non-miscellaneous day.

(N.K. GOEL) (VEENA KHERA)  
Court Master Court Master